

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/138/2016
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others
UNDER SECTION : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Indhumathy P
F.K. Ramasamy
2. S.P. murali krishnan
3. Saruth babu
Counsel for A-1
for A.M. Sridhar

Counsel for
petitioners
Counsel for respondents
2 to 5 and 17 to 25
and 17 to 21
Cen for Respo. -1


Cons
S.B. murali
krishnan
B. Babu

ORDER

Counsel for petitioner present and filed an affidavit showing the proof of service of notice on R16 by way of newspaper publication both in English and vernacular language. The same is taken on record. R6 called but absent. This Bench is satisfied that due service of notice has been effected and so, R6 is proceeded ex parte. Counsel for R1 and counsel for R2 to R5, R7 to R15 and R17 to R21 are present. Counsel for R1 prayed sometime for filing counter. Time extended with a direction to file the counter by the next date of hearing, failing which the right of filing the counter shall be forfeited. Put up on **20.01.2017 at 10.30 A.M.**


(Ch Mohd Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)